

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 365 of 1997  
(O.A. 1483 of 1996)

Date of Order: 18.9.97.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

UNION OF INDIA & ORS.

(S.E.Rly. )

-VS-

P.P. SAMADDAR

For the petitioner: Mr.P.Chatterjee, counsel.

For the respondents: Mr. B.C.Sinha, counsel.

Heard on: 18.9.97.

O R D E R

A.K.Chatterjee, V.C.

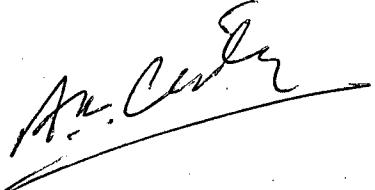
This M.A. 365 of 1997 has been filed for early hearing of the Misc.Application on. 162 of 1997, which had been filed by the respondents for vacating the Interim Order passed in OA. 1483 of 1996.

Hearing the parties and on perusal of records, we direct that the MA. 162 of 1997 along with the connected O.A. 1483/96 be listed for hearing regarding admission on 6.11.97 in Court no. 2. Leave be granted to the petitioner to file rejoinder to the reply filed by the respondents in the OA by the date fixed.

M.A. 365 of 1997 is accordingly disposed of.

Certified copy of this Order be given to the parties expeditiously.

  
(M.S.Mukherjee)  
Member(A)

  
(A.K.Chatterjee)  
Vice-Chairman.